

BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

FIRST REPORT

(Presented on 23.1.1985)

The Business Advisory Committee held a sitting on Wednesday, the 23rd January, 1985.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) Discussion and voting on Demands for Excess Grants (Railways) for 1982-83. | } | 1 hour |
| (2) Discussion and voting on Supplementary Demands for Grants (Railways) for 1984-85. | | |
| (3) Discussion and voting on Demands for Excess Grants (General) for 1982-83. | } | 2 hours |
| (4) Discussion and voting on Supplementary Demands for Grants (General) for 1984-85. | | |
| (5) Discussion and voting on Supplementary Demands for Grants for the State of Punjab for 1984-85. | | 1 hour |
| (6) Discussion on the Resolution seeking disapproval of the General Insurance Business (Nationalisation) Amendment Ordinance, 1984. | } | 1 hour |
| (7) The General Insurance Business (Nationalisation) Amendment Bill, 1985, as passed by Rajya Sabha. (Consideration and passing) | | |
| (8) Discussion on the Resolution seeking disapproval of the National Capital Region Planning Board Ordinance, 1984. | } | 3 hours |
| (9) The National Capital Region Planning Board Bill, 1985, as passed by Rajya Sabha. (Consideration and passing) | | |
| (10) The Gangtok Municipal Corporation (Amendment) Bill, 1985, as passed by Rajya Sabha. (Consideration and passing) | | 1 hour |
| (11) Discussion on the Resolution seeking disapproval of the Sugar Undertakings (Taking Over of Management) Amendment Ordinance, 1984. | } | 1 hour |
| (12) The Sugar Undertakings (Taking Over of Management) Amendment Bill, 1985, as passed by Rajya Sabha. (Consideration and passing) | | |

P.T.O.]

- (13) The Administrative Tribunals Bill, 1985. 1 hour
(Consideration and passing)
- (14) The Constitution (Fifty-second Amendment) Bill, 1985. One day
(Consideration and passing)

3. The Committee also recommend that Lok Sabha may sit also on Tuesday, the 29th and Wednesday, the 30th January, 1985 for transaction of Government Business.

NEW DELHI;

January, 23, 1985
Magha 3, 1906 (Saka)

BAL RAM JAKHAR,
Chairman,
Business Advisory Committee.